

Quarterly report for the period from November, 2021 to January, 2022 in compliance to Hon'ble NGT order dated: 05.08.2020 & 03.01.2022 in the application No.68/2015 filed by Chaitanya Sravanthi Organization against M/s.Visakhapatnam Port Trust(VPT), Visakhapatnam:

The Hon'ble NGT vide Order dt: 05.08.2020 in the application No.68/2015 directed Andhra Pradesh Pollution Control Board to continue the monitoring as per previous directions and to submit quarterly reports to Hon'ble NGT. In compliance to the directions of the Hon'ble NGT, APPCB has submitted quarterly reports to the Hon'ble NGT for the period starting from August-2020 to October-2021. The Hon'ble NGT has conducted hearing on 03.01.2022 and directed APPCB to file a compliance report for the directions issued on or before 01.02.2022 and also directed to ascertain the nature of action taken by APPCB on the basis of complaint vide dated. 18.12.2021 received from Sri M. A. Rasool, Advocate, Kota Veedi, Visakhapatnam. With regard to complaint dt: 18.12.2021 received by APPCB, Regional Office, Visakhapatnam from Sri. M. A. Rasool, Advocate on 30.12.2021, it is to submit that APPCB has reviewed non-compliances of the Action Plan submitted by M/s.Visakhapatnam Port Trust before the External Advisory Committee (Task Force) of APPCB in its meeting held on 07.12.2021 and issued directions vide order dt:21.12.2021. The copy of the directions order dated.21.12.2021 is herewith submitted as Annexure-I. A letter was addressed to the complainant Sri M. A. Rasool, Advocate on 07.01.2022 regarding action taken by APPCB for non-compliance of the Action Plan submitted by M/s. Visakhapatnam Port Trust to control dust pollution in surroundings of the Port area. The copy of the letter is herewith submitted as Annexure-II.

The Board Officials inspected the Port Trust Area on 27.01.2022 to verify the status of compliance for the directions issued by the Board vide order dt: 21.12.2021 and action plan submitted by the M/s.VPT. The quarterly report for the period from November, 2021 to January, 2022 in compliance to the Hon'ble NGT Order dated.05.08.2020 & 03.01.2022 in O.A No.68/2015 is herewith submitted as follows:

Compliance status on directions issued by APPCB to M/s. Visakhapatnam Port Trust vide order dt: 21.12.2021:

S.No.	Directions	Compliance
1.	The Port shall scrupulously comply with the all directions issued by the Board from time to time including directions issued on 28.12.2015 and 02.03.2020.	The compliance report on the Board directions dated.28.12.2015 & 02.03.2020 are herewith submitted as Annexure-III.
2.	The Port shall ensure 100% covering of dusty cargo with tarpaulins.	80% of the dusty cargo is covered with tarpaulins and the remaining dusty cargo is in loading and unloading condition.
3.	The Port shall restrict the stack height of coal piles to maximum 6 mts only under any	The height of the stack is restricted to 6mtrs in the stack yard but few coal stack heights are more than 6 mts was observed during inspection. Even directed several times by

	circumstances.	the Board Officials, M/s.VPT is not restricting the stack height of coal piles up to 6 mts to comply with the Board direction.
4.	The Port shall not store dusty cargo in the city interface area under any circumstance, even if the area is covered with MDSS.	The facility has provided MDSS at i) WOB area, ii) S-4 area, iii) L-17 area, iv) R2 – R5 area, v) TINA godown area, vi) North-West Corner at WOB, vii) NH yard area, viii) old FCI Godown. The facility has informed that they issued e-procurement notice tender on 07.01.2022 for installation of MDSS at L9 area, Opposite TM Office, Near MG Gate and west of OHC along coast guard office road with an estimated cost of Rs.5.49 Crores and expected to be completed by June-2022.
5.	The areas earmarked for dusty cargo shall be invariably covered with PLC based MDSS.	PLC based MDSS is provided at WOB area and water sprinkling system using PLC & SCADA at WQ-7 & WQ-8 is under progress. M/s.VPT has not submitted any proposal for installation of PLC based MDSS in other areas.
6.	The Port shall mechanize all dusty cargo handling berths immediately as already directed.	There are 5 berths in the outer harbour which are mechanized. There are 21 berths in the inner harbour as detailed below: East Dock area: EQ-1 to EQ-10 = 10 berths. West Dock area: WQ-1 to WQ-8 = 8 berths. Western Arm OR-1, OR-2 & FB = 3 berths. Out of the above 21 berths the following are mechanized. 1) EQ-1 operated by M/s Adani. 2) EQ-10 operated by M/s AVR Infra. 3) WQ-5 operated by M/s Nalco. VPT informed that EQ-8, EQ-9, WQ-6, WQ-7 & WQ-8 are already operated with semi mechanized system and they dropped the plan to mechanize EQ-2 to EQ-5 as it is not commercially viable. Hence the management decided to handle dust free cargo like fertilizers, food grains, bagged cargo, steel, granite etc. The APPCB has stipulated a condition in consent order that, the port shall not handle the dusty cargo movement at the EQ-2 to EQ-5 berths.
7.	The Port shall handle dusty cargo in mechanized berths only.	There are 5 berths in the outer harbour and 3 berths in inner harbour (EQ-1, EQ-10, WQ-5) which are mechanized. M/s.VPT informed that other berths are already

		operated with semi mechanized system and they dropped the plan to mechanize as it is not commercially viable. Hence the M/s. VPT decided to handle dust free cargo like fertilizers, food grains, bagged cargo, steel, granite etc.
8.	The Port shall comply with green belt target fixed under Green Visakha Program.	The facility has informed that 30,000 plants are to be planted to achieve 100% plantation under Green Visakha Program.
9.	The Port shall provide CC Cameras at dusty cargo areas including coal yards and connect to APPCB website.	Installed CC cameras and not connected to APPCB website. VPT informed that the connectivity to APPCB website is not possible in view of the security and safety of the areas because of the Defence Movements through Port.
10.	The Port shall take all necessary measures to control fugitive emissions to comply with ambient air quality standards including meeting of annual averages on continuous basis.	The Port has taken the following measures to control fugitive dust emissions: 1. The facility has provided MDSS at i) WOB area, ii) S-4 area, iii) L-17 area, iv) R2 – R5 area, v) TINA godown area, vi) North-West Corner at WOB, vii) NH yard area, viii) old FCI Godown. 2. The facility has provided 15 water tankers to cover all dusty cargo areas to sprinkle water. 3. At present the facility is having 4 Nos. of Mobile Fog canons and deploying fog machines at loading / unloading of dusty cargos at berths. 4. The facility is carrying out sweeping through 3 mechanical sweeping machines. 5. VPT has provided Truck tyre washings at 'B' – Ramp and Essar Junction. Both the Truck tyre washings are in working condition. 6. VPT has purchased 200 HDPE Tarpaulin sheets to cover the dusty cargo with an estimated cost of Rs.17.5 Lakhs. 7. The facility has taken up covering the various cargoes stacks with tarpaulins and also engaged required man power at a cost of Rs.0.78 crores/annum. 8. PLC based MDSS is provided at WOB area.
11.	The Port shall seek consent of Hon'ble NGT for any deviations on the action plan submitted by	Directed the facility to seek consent of Hon'ble NGT for any deviations on the action plan submitted by the port delineating short

	the port delineating short term, medium term and long term measures.	term, medium term and long term measures.
12.	The Port shall explicitly declare on non handling of dusty cargo in non mechanized berths by erecting display boards.	Not complied.

Further it is to submit that, APPCB is regularly monitoring ambient air quality at 8 stations under NAAMP and 3 more stations for Port monitoring. Out of 11 stations, 5 stations viz., Gnanapuram, Police barracks, ST' Alyosius School, ST' John's Parish School, Port Area Dispensary are located within a radius of 200 meters to 750 meters from port operations. The annual average RSPM (PM₁₀) values measured at 5 locations during the period 2020 & 2021 are as follows:

SNo	Location	RSPM (PM ₁₀) value in µg/m ³	
		2020	2021
1	Gnanapuram	90.5	95.1
2	Police Barracks	74.9	88.1
3	ST' Alyosius School	79.4	93.8
4	ST' John's Parish School	108.6	105.9
5	Port Area Dispensary	92.4	97.5
	Annual Standard	60 µg/m³	

As per the above air quality data, the average PM₁₀ values are exceeding the annual standard of 60 µg/Nm³ during the year 2020 & 2021.

As per the directions of A.P. Pollution Control Board, M/s. Visakhapatnam Port trust has installed 3 Continuous Ambient Air Quality Monitoring(CAAQM) stations at R & D Area, GCB area and GVMC stadium. The following are the annual average RSPM (PM₁₀) & PM_{2.5} values for the year 2020 & 2021.

Year	Location					
	GVMC Stadium		GCB area		R&D YARD	
	PM _{2.5}	PM ₁₀	PM _{2.5}	PM ₁₀	PM _{2.5}	PM ₁₀
2020	34.16	63.51	40.09	63.48	27.55	68.83
2021	26.53	64.71	29.8	74.13	26.37	63.27
Annual Standard	40	60	40	60	40	60

Note: all values are expressed in µg/m³

As per the above air quality data, the annual average PM₁₀ values are exceeding the annual standard of 60 µg/Nm³ during the year 2020 & 2021.

Observations and Remarks:

1. The facility has provided MDSS at i) WOB area, ii) S-4 area, iii) L-17 area, iv) R2 – R5 area, v) TINA godown area, vi) North-West Corner at WOB, vii) NH yard area, viii) old FCI Godown. M/s.VPT is storing the dusty cargo i.e., coal cargo near to city interface at A,B at TM Office. There is no MDSS at A, B yards at TM Office. The facility is carrying out wetting through mobile water tankers at A, B at TM Office.
2. The facility has informed that they issued e-procurement notice tender on 07.01.2022 for installation of MDSS at L9 area, Opposite TM Office, Near MG Gate and west of OHC along coast guard office road with an estimated cost of Rs.5.49 Crores is proposed and expected to be completed by June-2022.
3. Initially M/s.VPT suppose to start the construction of 2 covered storage sheds of size 200m x 40m x 17 m and 200 m x30m x 17m at R6-R9 areas from 30.10.2020 for storing the dusty cargo. Later M/s.VPT informed that they proposed to construct only one covered storage shed of size 400 mts X 40 mts X 17 mts at R11 area for storing the dusty cargo with an estimated cost of Rs.28.61 crores and issued e-procurement notice inviting tender(e-NIB) on 30.04.2021. The finalization of the tender suppose to be complete by 31.08.2021, but till the tender has not finalized and started construction of covered shed.
4. At present, the facility in addition to covered storage shed of size 400 mts X 40 mts X 17 mts at R11 area proposed another covered storage shed at R11 of size 300 mts X 40 mts X 17 mts with an estimated cost of Rs.31.04 Cr. and issued e-procurement notice inviting tender(e-NIB) on 05.01.2022. VPT proposed another two covered storage sheds of size 200 mtrs X 40 mtrs X 17 mtrs each at R10 & R2 to R5 areas with an estimated cost of Rs.40.21 Crores and issued e-procurement notice inviting tender(e-NIB) on 06.01.2022 & 07.01.2022. The copies of the e-procurement notice inviting tender (e-NIB) for covered storage sheds are herewith submitted as Annexure-IV.
5. The facility continuously changing the proposals for construction of covered storage but not taking up the construction of covered storage shed till now, therefore the facility failed to comply with the Board directions and action plan submitted by VPT.
6. As per the APPCB Air Quality Monitoring data monitored near port area, the annual average PM₁₀ values are exceeding the annual standard of 60 µg/Nm³ during the year 2020 & 2021.
7. The annual average values of PM_{2.5} & PM₁₀ of three CAAQM stations monitored by M/s.VPT are exceeding the annual standard of 60 µg/Nm³ during the year 2020 & 2021.
8. The facility has conducted mock drills on 28.04.2021, 04.06.2021, 28.07.2021, 30.08.2021, 01.10.2021, 20.12.2021 on different scenarios. Recent Mock drill report is herewith submitted as Annexure-V.

9. The APPCB has issued directions vide order dt: 02.03.2020 and imposed Environmental Compensation of Rs. 1.95 crores and the facility has paid Environmental Compensation accordingly. APPCB has reviewed Non-compliance of the Action Plan submitted by M/s.Visakhapatnam Port Trust before the External Advisory Committee (Task Force) of APPCB in its meeting held on 07.12.2021 and issued certain directions vide order dt:21.12.2021 to comply with.

In view of the above, it is submitted that M/s. VPT shall take following necessary measures to control fugitive emissions to comply with ambient air quality standards including meeting of annual averages on continuous basis:

1. The facility shall complete the construction of proposed four covered storage sheds at R11, R10 & R2 to R5 by 31.12.2022.
2. The facility shall complete the balance 30,000 plants under green visakha Programme by July,2022.
3. The facility shall not handle any dusty cargo under any circumstances at semi mechanized berths till the facility convert into fully mechanized berths.
4. The facility shall restrict the stack height of Coal piles upto 6 meters in entire port area.
5. The facility shall provided PLC based MDSS at all dusty cargo stocking areas by December,2022.
6. The facility shall complete installation of MDSS at L9 area, Opposite TM Office, Near MG Gate and west of OHC along coast guard office road by June-2022.


ENVIRONMENTAL ENGINEER
 Environmental Engineer
 A.P. Pollution Control Board
 Regional Office, Visakhapatnam

ANNEXURE - I



ANDHRA PRADESH POLLUTION CONTROL BOARD
 D.No.33-26-14D/2, Near Sunrise Hospital, Pushpa Hotel Center,
 Chalamalavari Street, Kasturibaipet, Vijayawada – 520010
 Phone: 0866-2463200, Website: <https://pcb.ap.gov.in>

Order No. 724/APPCB/UH-II/TF/VSP/2021-**21/12/2021****DIRECTIONS**

Sub: APPCB – HO - TF - M/s. Visakhapatnam Port Trust, Port Area, Visakhapatnam – O.A No 68/2015 - Action Plan submitted by VPT for implementation of short time, medium term and long term measures - Non-compliance of the Action Plan - Legal hearing held on 07.12.2021 - **Directions** - Issued - Reg.

- Ref:**
1. Consent Order No.APPCB/VSP/VSP/45/CFO/HO/2017, dt.11.05.2017.
 2. Hon'ble NGT orders in the application No.68/2015 dated 08.03.2017.
 3. The Hon'ble NGT (SZ) orders in O.A No 68 of 2015(SZ) dt. 03.01.2020.
 4. Order No.724/APPCB/UH-II/TF/VSP/2020, Dt:02.03.2020.
 5. Board officials inspected the Port on 13.06.2020.
 6. Showcause notice issued to the VPT on 22.06.2020.
 7. Hon'ble NGT orders in the application No.68/2015 dated: 05.08.2020.
 8. Board Officials inspected the Port on 15.11.2021.
 9. External Advisory Committee (Task Force) meeting held on 07.12.2021.

WHEREAS you are operating the port facility in the name & style of M/s. Visakhapatnam Port Trust at Visakhapatnam. The port is located in an area about 1875 acres.

WHEREAS the Port is having 18 Nos. of berths at Inner Harbor. The berths mentioned as EQ 1 to EQ 9 berths, WQ 1 to WQ 5 berths, OR 1 & OR 2 berths and Fertilizer berth. The port is also having 6 Nos. of berths at Outer harbor, mentioned as OB1 & OB2 berths, SPM, VCTPL, OSTT, NOM, LPG and MPB berths.

WHEREAS the Board vide reference 1st cited, issued CFO & HWA order to M/s. VPT vide order dated 11.05.2017 valid upto 31.12.2021 to handle cargo – 34.1 Million MT/Annum at their berths duly stipulating necessary conditions & standards.

WHEREAS vide reference 2nd cited, the Hon'ble NGT has issued orders in the application No.68/2015 on 08.03.2017 to comply with the action plan submitted by VPT for implementation of short time, medium term and long term measures before 31.12.2018. Hon'ble NGT directed the Board to submit compliance once in 3 months starting from 1st April, 2017.

WHEREAS the Board has been reviewing the status of Visakhapatnam Port Trust for the implementation of directions and CFO order conditions and has issued directions dated 22.05.2017, 13.12.2017, 08.06.2018, 26.12.2018, 28.05.2019, 02.03.2020 and 07.07.2020.

WHEREAS vide reference 5th cited, the Board officials inspected VPT on 13.06.2020 in compliance to the Hon'ble NGT order dated 05.03.2020, estimated the Environmental Compensation using the formula $EC (In Rs) = PI \times N \times R \times S \times L$ from 04.01.2019 (date of first inspection) to 13.06.2020 (date of latest inspection) as Rs. 1,97,25,000/- and issued

show cause notice on 22.06.2020 vide reference 6th cited. Abiding to the instructions, the VPT has paid environmental compensation of Rs.1.97 Crores to APPCB on 14.07.2020.

WHEREAS vide reference 7th cited, the Hon'ble NGT vide Order dated 05.08.2020, directed Andhra Pradesh State Pollution control Board to continue the monitoring as directed in original order dated 08.03.2017 and to submit a periodical report to Tribunal after a period of three months.

WHEREAS vide reference 8th cited, the officials of RO, Visakhapatnam inspected the VPT on 15.11.2021 and observed that the port needed to take further steps to comply with the action plan.

WHEREAS legal hearing conducted before the External Advisory Committee (Task Force) of A.P. Pollution Control Board on 07.12.2021. The representative of the industry, and the RO Visakhapatnam attended the meeting through VC.

After detailed discussions, the committee recommended to issue certain directions. Accordingly, the Board hereby issues the following directions under Sec.33 (A) of Water (Prevention and Control of Pollution) Act, 1974 and under Sec.31 (A) of Air (Prevention & Control of Pollution) Act, 1981 and amendments thereof:

1. *The Port shall scrupulously comply with the all directions issued by the Board from time to time including directions issued on 28.12.2015 and 02.03.2020.*
2. *The Port shall ensure 100% covering of dusty cargo with tarpaulins.*
3. *The Port shall restrict the stack height of coal piles to maximum 6 mts only under any circumstances.*
4. *The Port shall not store dusty cargo in the city interface area under any circumstance, even if the area is covered with MDSS.*
5. *The areas earmarked for dusty cargo shall be invariably covered with PLC based MDSS.*
6. *The Port shall mechanize all dusty cargo handling berths immediately as already directed.*
7. *The Port shall handle dusty cargo in mechanized berths only.*
8. *The Port shall comply with green belt target fixed under Green Visakha Program.*
9. *The Port shall provide CC Cameras at dusty cargo areas including coal yards and connect to APPCB website.*
10. *The Port shall take all necessary measures to control fugitive emissions to comply with ambient air quality standards including meeting of annual averages on continuous basis.*
11. *The Port shall seek consent of Hon'ble NGT for any deviations on the action plan submitted by the port delineating short term, medium term and long term measures.*
12. *The Port shall explicitly declare on non handling of dusty cargo in non mechanized berths by erecting display boards.*

You are hereby directed to note that, should you violate any one of the directions mentioned above, action will be initiated under Sec.33 (A) of Water (Prevention & Control of Pollution) Amendment Act, 1988 and Sec.31(A) of Air (Prevention & Control of Pollution) Amendment Act, 1987 without any further notice, in the interest of safeguarding Public

Health and Environment.

This Order comes into effect from today i.e.,21/12/2021

Vijay Kumar Gsrkr las
Secretary To Government

To
M/s. Visakhapatnam Port Trust,
Port Area,
Visakhapatnam.

Copy to:

1. The Joint Chief Environmental Engineer, Zonal Office, Visakhapatnam for information and necessary action.
2. The Environmental Engineer, Regional Office, Visakhapatnam for information and necessary action.



Lr. No.227/PCB/RO-VSP/2022- 1153

Date:07.01.2022

To

Sri. M. A. Rasool, Advocate,
H.No: 24-27-62,
Opp. Rama mandiram,
Kota veedhi,
Visakhapatnam-530001.

Sub: APPCB, RO, VSP -Action taken by APPCB for Non-compliance of the Action Plan submitted by M/s. Visakhapatnam Port Trust to control dust pollution in surroundings of the Port area- Reg.

Ref: Sri. M. A. Rasool, Advocate, Kota veedi, Visakhapatnam letter dated:18.12.2021 received by this office on 30.12.2021.

With reference to your letter received by this office on 30.12.2021, it is to inform that the Hon'ble NGT has issued orders in the application No.68/2015 vide dated 08.03.2017 to comply with the action plan submitted by M/s. Visakhapatnam Port Trust for implementation of short term, medium term and long term measures before 31.12.2018 and also the Hon'ble NGT directed the APPCB to submit compliance once in 3 months starting from 1st April 2017 to 31st December, 2018. As per directions of Hon'ble NGT, APPCB submitted quarterly progress reports on status of implementation of short term, medium term and long term upto final quarter ending Dec'2018 to the Hon'ble NGT. The Hon'ble NGT (SZ) in O.A No 68 of 2015(SZ) vide order dt. 03.01.2020 directed APPCB to take necessary action within the timelines.

M/s. Visakhapatnam Port Trust was reviewed before the External Advisory Committee (Task Force) of APPCB in its meeting held on 23.01.2020 and observed that even after issue of directions by APPCB, M/s. Visakhapatnam Port Trust has not complied with the short term, medium term and long term measures within the time lines committed by M/s. Visakhapatnam Port Trust. The Board has issued directions to M/s. Visakhapatnam Port Trust on 02.03.2020 and also directed to submit the bank guarantee of an amount of Rs.1.0 crore for completing all the works required to be done. Accordingly, M/s.VPT has submitted the bank guarantee of Rs.1.0 crore which is valid up to 31.07.2022.

In compliance to the Hon'ble NGT Order dt: 05.03.2020, the Board has estimated the Environmental Compensation and directed M/s.VPT on 07.07.2020 to pay the Environmental Compensation of Rs.1,97,25,000/-. Accordingly, M/s.VPT has paid compensation on 14.07.2020.

The Hon'ble NGT vide Order dt: 05.08.2020, directed APPCB to continue the monitoring as directed in original order dated 08.03.2017, and to submit a periodical report to Tribunal after a period of three months. The Regional office, APPCB has submitted quarterly reports from Aug, 2020 to Oct, 2021. The Regional office, Visakhapatnam conducted latest inspection of M/s. VPT on 15.11.2021 and observed that the port needed

to take further steps to comply with the action plan. Subsequently the Regional office, Visakhapatnam submitted report to Board office for review on Non-compliance of the Action Plan submitted by M/s. Visakhapatnam Port Trust to take further steps to comply with the action plan.

APPCB has reviewed Non-compliance of the Action Plan submitted by M/s. Visakhapatnam Port Trust before the External Advisory Committee (Task Force) of APPCB in its meeting held on 07.12.2021 and issued certain directions vide order dt:21.12.2021 to comply with. A copy of the order dt: 21.12.2021 is herewith enclosed. Further it is to inform that APPCB continuously monitoring the M/s. VPT and issuing directions time to time to control dust pollution problems in surroundings of M/s. VPT.

Yours faithfully,



ENVIRONMENTAL ENGINEER

Environmental Engineer
A.P. Pollution Control Board
Regional Office, Visakhapatnam

Annexure-III**Compliance status on directions issued to M/s. Visakhapatnam Port Trust vide order dt: 28.12.2015**

S.No	Direction	Present status
	<u>IMMEDIATE MEASURES:</u>	
1	The port shall cover all the stack yards of dusty cargoes (coal and other cargoes etc.) with tarpaulins immediately and no coal stack yard shall exist without covering with tarpaulins.	80% of the dusty cargo is covered with tarpaulins and the remaining dusty cargo is in loading and unloading condition.
2	The port shall restrict the stack height of coal piles upto 6 m as per the CFO condition and the excess stacking shall be removed immediately.	Not Complied. The height of the stack is restricted to 6mts in the stack yard but few coal stack heights are more than 6 mts was observed during inspection. Even directed several times by the Board Officials, M/s.VPT is not restricting the stack height of coal piles up to 6 mts to comply with the Board direction.
3	The port shall not store any dusty cargo at west of ESSAR and the existing dusty cargo shall be removed immediately.	M/s.VPT is not storing any dusty cargo at west of ESSAR and at present M/s.VPT is storing the manganese ore at west of ESSAR containing lumps and fines. The Manganese fines are covered with tarpaulins.
4	The port shall not store any dusty cargo without MDSS system at any location in the port premises.	The facility provided MDSS at i) WOB area, ii) S-4 area, iii) L-17 area, iv) R2 – R5 area, v) TINA godown area, vi) North-West Corner at WOB, vii) NH yard area, viii) old FCI Godown. The facility has informed that they issued e-procurement notice tender on 07.01.2022 for installation of MDSS at L9 area, Opposite TM Office, Near MG Gate and west of OHC along coast guard office road with an estimated cost of Rs.5.49 Crores is proposed and expected to be completed by June-2022. Initially, M/s.VPT suppose to start the construction of 2 covered storage sheds of size 200m x 40m x 17 m and 200 m x30m x 17m at R6-R9 areas for storing the dusty cargo from 30.10.2020. Later M/s.VPT submitted that they proposed to construct one covered storage shed of size 400 mts X 40 mts X 17 mts at R11 area for storing the dusty cargo with an estimated cost of Rs.28.61 crores and issued e-procurement notice inviting tender(e-NIB) on 30.04.2021. The period of completion of the work stated in tender is 12 months. The facility has informed that the

S.No	Direction	Present status
		finalization of the tender will be completed by 31.08.2021 but still the tender has not finalized. At present, the facility in addition to covered storage shed at R11 area proposed another covered storage shed of size 300 mts X 40 mts X 17 mts at R11 with an estimated cost of Rs.31.04 Crores and issued e-procurement notice inviting tender(e-NIB) on 05.01.2022 and two covered storage sheds of size 200 mtrs X 40 mtrs X 17 mtrs each at R10 & R2 to R5 areas with an estimated cost of Rs.40.21 Crores and issued e-procurement notice inviting tender(e-NIB) on 06.01.2022 & 07.01.2022. In this regard, it is to submit that the facility has not constructed covered shed within stipulated time as committed in action plan submitted by M/s.VPT.
5	The port shall not store any dusty cargo at R-11 area.	M/s.VPT submitted that they proposed to construct one covered storage shed of size 400 mts X 40 mts X 17 mts at R11 area for storing the dusty cargo with an estimated cost of Rs.28.61 crores and issued e-procurement notice inviting tender(e-NIB) on 30.04.2021. The period of completion of the work stated in tender is 12 months. The facility has informed that the finalization of the tender will be completed by 31.08.2021 but still the tender has not finalized. At present, the facility in addition to covered storage shed at R11 area proposed another covered storage shed of size 300 mts X 40 mts X 17 mts at R11 with an estimated cost of Rs.31.04 Crores and issued e-procurement notice inviting tender(e-NIB) on 05.01.2022 and two covered storage sheds of size 200 mtrs X 40 mtrs X 17 mtrs each at R10 & R2 to R5 areas with an estimated cost of Rs.40.21 Crores and issued e-procurement notice inviting tender(e-NIB) on 06.01.2022 & 07.01.2022.
6	The port shall submit an action plan for reorganization of coal stacking yards, which are near to the city interface immediately.	As per the action plan submitted by M/s.VPT on 25.02.2020, the coal stacking yards proposed to be shifted to the areas created by the demolition of abandoned buildings of port area. Earlier coal stacks at R2 to R5 areas are proposed to shift to newly developed area of 18,200 Sq mt near dock main gate by dismantling the existing building and another area of about 42,200 sq mt, but the management of M/s. VPT has not shifted the coal stacking yards to the new proposed location as the facility has provided MDSS at R2 to R5.
7	The port shall submit an action plan for reorganization of all the dusty stacking yards and submit the stacking yard plan within 15 days.	

S.No	Direction	Present status
8	The port shall submit an action plan for mechanization of the dusty cargo handling berths within 30 days.	There are 5 berths in the outer harbour which are mechanized. There are 21 berths in the inner harbour as detailed below: East Dock area: EQ-1 to EQ-10 = 10 berths. West Dock area: WQ-1 to WQ-8 = 8 berths. Western Arm OR-1, OR-2 & FB = 3 berths. Out of the above 21 berths the following are mechanized. 1) EQ-1 operated by M/s Adani. 2) EQ-10 operated by M/s AVR Infra. 3) WQ-5 operated by M/s Nalco. VPT informed that EQ-8, EQ-9, WQ-6, WQ-7 & WQ-8 are already operated with semi mechanized system and they dropped the plan to mechanize EQ-2 to EQ-5 as it is not commercially viable. Hence the management decided to handle dust free cargo like fertilizers, food grains, bagged cargo, steel, granite etc. So far port has not given any commitment letter in this regard.
	<u>SHORT TERM MEASURES:</u>	
1	The port shall complete the installation and commission of the truck tyre washing facility by 31 st March 2016.	VPT has provided Truck tyre washings at 'B' – Ramp and also provided at Essar Junction. Both the facilities are found working.
2	The port shall complete the installation and commissioning of the truck mounted fog canon system at loading / unloading of dusty cargo by 31 st March 2016.	The facility is having 4 Nos. of Mobile Fog canons and deploying fog machines at loading / unloading of dusty cargos at berths.
3	The port shall complete the refurbishing all the existing MDSS and shall be operational by 31 st March 2016.	The existing MDSS systems are working properly.
4	The port shall install 3 CAAQM stations and connect to APPCB website by 31 st March 2016.	M/s.VPT installed three CAAQM stations at GCB vicinity, R&D area and at Old Stadium (GVMC) area and all three stations are in operation. All 3 stations are connected to CPCB / APPCB website.
5	The port shall comply with the targets fixed for the plantation under Green Visakha Program.	M/s. VPT has informed that 30,000 plants are to be planted to achieve 100% plantation under Green Visakha Program. The facility has informed that they have requested District Authorities for providing the vacant land to plant the balance plantation.

S.No	Direction	Present status
6	The port shall procure Mechanical sweeping machine by 31 st March 2016.	The facility is carrying out sweeping through 3 Mechanical Sweeping Machine.
	<u>MEDIUM TERM MEASURES:</u>	
1	The port shall complete the construction of concrete wall of 7.5 m height and 1.7 KM long i.e. from the sea Horse Junction to Convent Junction at the city interface by 31 st July 2016.	Complied. The port has constructed 7.50 m height compound wall to a length of 1.00 KM from Convent Jn. to Kobbarithota Jn. and 0.70 KM from Kobbarithota Jn. to Sea Horse Jn. at the city interface.
2	The port shall complete the upgradation of the STP to handle 10MLD with proper quality output to meet to the standards of the board by 31 st July 2016.	Complied. VPT upgraded STP with Hypo dosing system for disinfection.
3	The port shall provide CC Cameras at the coal yard and connect it to Website of APPCB for dissemination of information to the public.	Installed CC cameras and not connected to APPCB website. VPT stated that the connectivity is not possible to APPCB website in view of the Security and Safety of the areas because of the Defence Movements through Port.
	<u>LONG TERM MEASURES:</u>	
1	Dismantling and reconstruction of West Quay berths i.e. from part of WQ-2 to WQ-5 for handling 14.50 m draft vessels with fully mechanized handling facilities for handling bulk cargoes.	Not complied. VPT management has informed that it is not economical to mechanize the lower draft berths like WQ-2 to WQ-4 in view of shifting of dusty cargos to higher draft vessels. WQ-5 berth is fully mechanized and operated by PPP operator. VPT informed that they planned to handle most of the coal and other dusty cargos at higher draft berths like WQ-7, WQ-8 which will be proposed to mechanize on PPP mode by the end of 2023.
2	EQ-5 and EQ-6 berths for handling 14.50 m draft vessels with fully mechanized handling facilities for handling bulk cargoes. Mechanization of cargo handling at EQ6 berth.	Not Complied. VPT not mechanized EQ-5 and EQ-6 so far and they have not submitted any action plan.
3	Replacement of existing EQ-2 to EQ-5 berths to cater to 14.50 m draft vessels with fully mechanized handling facilities for handling bulk cargoes in inner harbour of Visakhapatnam Port.	Not complied. VPT informed that they have dropped plan to mechanize EQ-2 to EQ-5 as it is not commercially viable and decided to operate with semi mechanization by deploying the harbor mobile cranes by handling only dust free cargo like fertilizers, food grains, bagged cargo, steel, granite etc., The Board has stipulated a condition in consent order that the port not to handle the dusty cargo movement at the EQ-2 to EQ-5 berths.
4	Development of West Quay North (WQ-7 & WQ-8) berth with mechanized handling facilities for handling bulk cargoes.	At present, M/s.VPT handling the cargo in semi mechanized mode at WQ-7 & WQ-8 and proposed to complete the mechanization of these berths by the end of 2023.

Compliance status on directions issued to M/s. Visakhapatnam Port Trust vide order dt: 02.03.2020:

S.No.	Directions	Compliance
1.	M/s.VPT shall install MDSS at all dusty cargo areas within 6 months.	The facility provided MDSS at i) WOB area, ii) S-4 area, iii) L-17 area, iv) R2 – R5 area, v) TINA godown area, vi) North-West Corner at WOB, vii) NH yard area, viii) old FCI Godown. The facility has informed that they issued e-procurement notice tender on 07.01.2022 for installation of MDSS at L9 area, Opposite TM Office, Near MG Gate and west of OHC along coast guard office road with an estimated cost of Rs.5.49 Crores is proposed and expected to be completed by June-2022. Initially, M/s.VPT suppose to start the construction of 2 covered storage sheds of size 200m x 40m x 17 m and 200 m x30m x 17m at R6-R9 areas for storing the dusty cargo from 30.10.2020. Later, M/s.VPT submitted that they proposed to construct one covered storage shed of size 400 mts X 40 mts X 17 mts at R11 area for storing the dusty cargo with an estimated cost of Rs.28.61 crores and issued e-procurement notice inviting tender(e-NIB) on 30.04.2021. The period of completion of the work stated in tender is 12 months. The facility has informed that the finalization of the tender will be completed by 31.08.2021 but still the tender has not finalized. At present, the facility in addition to covered storage shed at R11 area proposed another covered storage shed of size 400 mts X 40 mts X 17 mts at R11 with an estimated cost of Rs.31.04 Crores and issued e-procurement notice inviting tender(e-NIB) on 05.01.2022 and two covered storage sheds of size 200 mtrs X 40 mtrs X 17 mtrs each at R10 & R2 to R5 areas with an estimated cost of Rs.40.21 Crores and issued e-procurement notice inviting tender(e-NIB) on 06.01.2022 & 07.01.2022. In this regard, it is to submit that the facility has not constructed within stipulated time as committed in action plan submitted by M/s.VPT.
2.	M/s.VPT shall remove dusty cargo stored near to habitation R-2, R-4 & R-5, A, B immediately where there is no MDSS System.	The facility has provided 27 sprinklers at R2 to R5 area. The facility has informed that they issued e-procurement notice tender on 07.01.2022 for installation of MDSS at L9 area, Opposite TM Office, Near MG Gate and west of OHC along coast guard office road with an estimated cost of Rs.5.49 Crores is proposed and expected to be completed by

		June-2022. The facility is carrying out wetting through mobile water tankers at A, B at TM Office.
3.	M/s. VPT shall submit the action plan for re-organization of the dusty cargo at different stacking yards within 15 days.	As per the action plan submitted by M/s.VPT on 25.02.2020, the coal stacking yards proposed to be shifted to the areas created by the demolition of abandoned buildings of port area. Earlier coal stacks at R2 to R5 areas are proposed to shift to newly developed area of 18,200 Sq mt near dock main gate by dismantling the existing building and another area of about 42,200 sq mt, but the management of M/s. VPT has not shifted the coal stacking yards to the new proposed location as the facility has provided MDSS at R2 to R5.
4.	M/s.VPT shall submit the action plan for re-organization of the coal stacking yards which are near to the city interface within 15 days.	
5.	M/s.VPT shall submit the action plan for mechanization of partly mechanized berths(5 nos) and other berths.	There are 5 berths in the outer harbour which are mechanized. There are 21 berths in the inner harbour as detailed below: East Dock area: EQ-1 to EQ-10 = 10 berths. West Dock area: WQ-1 to WQ-8 = 8 berths. Western Arm OR-1, OR-2 & FB = 3 berths. Out of the above 21 berths the following are mechanized. 4) EQ-1 operated by M/s Adani. 5) EQ-10 operated by M/s AVR Infra. 6) WQ-5 operated by M/s Nalco. VPT informed that EQ-8, EQ-9, WQ-6, WQ-7 & WQ-8 are already operated with semi mechanized system and they dropped the plan to mechanize EQ-2 to EQ-5 as it is not commercially viable. Hence the management decided to handle dust free cargo like fertilizers, food grains, bagged cargo, steel, granite etc. So far they have not given any commitment letter in this regard.
6.	The port shall handle dust free cargo like fertilizers, food grains and bagged cargo, steel, granite etc. in EQ-2 to EQ-5.	The facility informed that they have dropped plan to mechanize EQ-2 to EQ-5 as it is not commercially viable and decided to operate with semi mechanization by deploying the harbor mobile cranes by handling only dust free cargo like fertilizers, food grains, bagged cargo, steel, granite etc.,
7.	M/s.VPT shall obtain amendment for the water consumption, wastewater generation quantity in the CFO	The facility applied for CFO amendment for the water consumption, wastewater generation and Hazardous waste quantities and its disposal.
8.	M/s.VPT shall obtain amendment for the hazardous waste generation quantities and its disposal option in the CFO.	
9.	M/s.VPT shall provide dedicated tankers to the stock yards which are not provided with the MDSS in such a way that the entire stock yard shall be sprinkled once in two hours.	The facility has provided 15 water tankers to cover all dusty cargo areas to sprinkle water.

10.	M/s.VPT shall install PLC based MDSS at all dusty stacking areas and shall report implementation progress every month to ZO, Visakhapatnam and RO, Visakhapatnam.	The facility storing dusty cargo at various places. MDSS systems were provided only at following 3 areas- i) WOB area, ii) S-4 area, iii) L-17 area & iv) R2 to R5 area. PLC based MDSS is provided at WOB area and water sprinkling system using PLC & SCADA at WQ-7 & WQ-8 is under progress. For other areas PLC based MDSS M/s.VPT has not submitted any proposal.
11.	M/s. VPT shall complete the balance plantation target of 1.02 lakhs under Green Visakha Program at all the vacant places available in port area by Dec'2020.	The facility has informed that 30,000 plants are to be planted to achieve 100% plantation under Green Visakha Program. The facility has informed that they have requested District Authorities for providing the vacant land to plant the balance plantation.
12.	Aerial videography (with the help of drone) / Photos of the air pollution control measures / equipment, tarpaulin covered shall be taken and shall submit to the board within 1 week.	Submitted.
13.	The VPT shall utilize the fines collected from stevedores and PPP operators for the purchase of tarpaulins.	The facility informed that they are imposing fines / penalty on stevedores and operators who are not covering the cargo from time to time. The PPP Operators are also purchased tarpaulins and covering their coal stack. The facility purchased Tarpaulins at a cost of Rs.17.5 Lakhs lakhs only and procured 200 Tarpaulins.
14.	M/s. VPT shall ensure that no leakages of Urea, Sulphur and rock phosphate while transporting through trucks from Port to the user.	The facility has directed all the transporters to cover the top with tarpaulins and also closely monitoring by their Security.
15.	Strict procedures shall be followed for maintaining cleanliness at the jetty while handling Ammonium Nitrate to prevent contamination with any reactive substance containing carbonaceous, hydro-carbonaceous material and any other incompatible material.	The facility informed that the cargo is being handled under supervision of PESO.
16.	The district crisis group formed under MSIHC rules shall monitor and review the safety measures regarding of Ammonium Nitrate and ensure additional safety precautions to be taken by conducting periodical mock drills under the supervision of the District Crisis Group.	The facility has conducted mock drills on 28.04.2021, 04.06.2021, 28.07.2021, 30.08.2021, 01.10.2021, 20.12.2021 on different scenarios.
17.	The VPT shall take all the necessary measures to control the air pollution and shall ensure that PM2.5 & PM10 daily/monthly and annual	Not complied. The facility has issued work order on 01.07.2020 to M/s. NEERI, Hyderabad for "Air pollution and source apportionment study for the assessment of impact of Visakhapatnam Port Operations

	average values are within the standard.	on ambient air quality in & around port area” at a cost of Rs.63 lakhs, which is targeted to be completed by October, 2021. Now the facility informed that the study will be completed by February -2021.
18.	The VPT shall comply the directions issued by the Board from time to time.	APPCB has reviewed Non-compliance of the Action Plan submitted by M/s.Visakhapatnam Port Trust before the External Advisory Committee (Task Force) of APPCB in its meeting held on 07.12.2021 and issued certain directions vide order dt:21.12.2021 to comply with.
19.	The VPT shall submit the performance Bank Guarantee of an amount of Rs.1.0 Crore for completing all the works required to be done.	Submitted bank guarantee for Rs.1.0 Crore which is valid up to 31.07.2022. The facility has also paid environmental compensation of Rs.1.97 crores to APPCB on 14.07.2020.

**VISAKHAPATNAM PORT AUTHORITY
CIVIL ENGINEERING DEPARTMENT**

e-procurement - NOTICE INVITING TENDERS (e-NIT)

- | | | | |
|-----|---|---|---|
| 1. | ORGANISATION | : | VISAKHAPATNAM PORT TRUST |
| 2. | DEPARTMENT | : | CIVIL ENGINEERING |
| 3. | NIT NUMBER | : | IENG /CP/ EE(East) /T /69, dt.24-11-2021 |
| 4. | NAME OF WORK | : | Construction of Covered storage shed No.2 at R-11 in port area of size 300x40x17m including necessary road connectivity , drainage system , water supply , Mist arrangement and electrification.. |
| 5. | INTERNAL BENCH MARK | : | Rs. 31.04 Crores (Excluding GST) |
| 6. | PERIOD OF COMPLETION | : | 9 (Nine) months |
| 7. | FORM OF CONTRACT | : | TURNKEY
Reputed contractor /Firms having Experience in similar nature of works successfully completed construction of Storage sheds, Godowns, Ware Houses with PEB type structure etc., |
| 8. | BIDDING TYPE | : | Open |
| 9. | BID CALL NO. | : | 1 st call |
| 10. | TYPE OF TENDER | : | E P C Mode |
| 11. | TRANSACTION FEE PAYABLE TO SBI, Visakhapatnam port Branch, A/c No:30387186900, IFSC code SBIN0001740 | : | Rs. 1500+270 (GST@18%)=Rs1770/-
(Accepted only online payable through RTGS/NEFT/bank Transfer etc,) |
| 12. | SOLVENCY | : | Rs. 50,00,000/- |
| 13. | AVERAGE ANNUAL TURNOVER DURING: LAST THREE FINANCIAL YEARS | : | Not less than 31.04Crores |
| 14. | EMD/BID SECURITY | : | Exempted , as per Ministry of Finance Circular no. F.9/4/2020-PPD,dt.12.11.2020 |
| 15. | BID DOCUMENT DOWNLOADING START DATE & TIME | : | 24-11-2021 from 18.00 hrs |
| 16. | PRE-BID MEETING in virtual mode Through: meet.google.com/eap-sycy-woy | : | 04-12-2021 at 15.00 hrs. to be held in the VPT CE's Chambers. |
| 17. | BID DOCUMENT DOWN LOADING: END DATE & TIME | : | 27-12-2021 upto 13.00 hrs |
| 18. | LAST DATE AND TIME FOR RECEIPT OF BIDS | : | 27-12-2021 upto 14.00 hrs |
| 19. | BID VALIDITY | : | 180 days |
| 20. | TECHNICAL BID OPENING DATE & TIME | : | 28-12-2021 after 14.00 hrs / 05-01-2022 |
| 21. | OFFICER INVITING BIDS | : | Chief Engineer, VPT |
| 22. | BID OPENING AUTHORITY | : | Superintendent Engineer (CP), VPT |
| 23. | ADDRESS | : | O/o Chief Engineer, 3Floor, A.O.B., CE's Department , Port Area, VPT, VSP (dis) AP, India Visakhapatnam-530035, A.P., India |
| 24. | CONTACT DETAILS | : | 0891-2873353, 0891-2873312
0891-2873333, 0891-2873318 |

CONTRACTOR

**VISAKHAPATNAM PORT AUTHORITY
CIVIL ENGINEERING DEPARTMENT**

e-procurement - NOTICE INVITING TENDERS (e-NIT)

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|-----|---|---|--|
| 1. | ORGANISATION | : | VISAKHAPATNAM PORT TRUST |
| 2. | DEPARTMENT | : | ENGINEERING |
| 3. | NIT NUMBER | : | IENG /CP/ EE(East) /T /67, dt.20-11-2021 |
| 4. | NAME OF WORK | : | Construction Of Covered Storage Shed Of Size 200x40x17m At R-2, R-5 Area Of Visakhapatnam Port Including Necessary Road, Drain, Water Supply, Mist Arrangement And Electrification. |
| 5. | INTERNAL BENCH MARK | : | Rs. 19.94 Crores (Excluding GST) |
| 6. | PERIOD OF COMPLETION | : | 9 (Nine) months |
| 7. | FORM OF CONTRACT | : | TURNKEY
Reputed contractor /Firms-having Experience in similar nature of works successfully completed construction of Storage sheds, Godowns, Ware Houses etc., |
| 8. | BIDDING TYPE | : | Open |
| 9. | BID CALL NO. | : | 1 st call |
| 10. | TYPE OF TENDER | : | E P C Mode |
| 11. | TRANSACTION FEE PAYABLE TO SBI, Visakhapatnam port Branch, A/c No:3038718690, IFSC code SBIN0001740 | : | Rs. 1500+270 (GST@18%)=Rs1770/-
(Accepted only online payable through RTGS/NEFT/bank Transfer etc.) |
| 12. | SOLVENCY | : | Rs. 50,00,000/- |
| 13. | AVERAGE ANNUAL TURNOVER DURING: LAST THREE FINANCIAL YEARS | : | Not less than Rs.19.94Crores |
| 14. | EMD/BID SECURITY | : | Exempted , as per Ministry of Finance Circular no. F.9/4/2020-PPD,dt.12.11.2020 |
| 15. | BID DOCUMENT DOWNLOADING START DATE & TIME | : | 22-11-2021 from 16.00 hrs |
| 16. | PRE-BID MEETING (Virtual mode)
Through: meet.google.com/hua-vumv-hda | : | 30-11-2021 at 15.00 hrs. to be held in the VPT CE's Chambers. |
| 17. | BID DOCUMENT DOWN LOADING: END DATE & TIME | : | 22-12-2021 upto 13.00 hrs |
| 18. | LAST DATE AND TIME FOR RECEIPT OF BIDS | : | 22-12-2021 upto 14.00 hrs |
| 19. | BID VALIDITY | : | 180 days |
| 20. | TECHNICAL BID OPENING DATE & TIME | : | 23-12-2021 after 14.00 hrs / 07-01-22 |
| 21. | OFFICER INVITING BIDS | : | Chief Engineer, VPT |
| 22. | BID OPENING AUTHORITY | : | Superintendent Engineer (CP), VPT |
| 23. | ADDRESS | : | O/o Chief Engineer, 3Floor, A.O.B., CE's Department, Port Area, VPT, VSP (dis) AP, India Visakhapatnam-530035, A.P., India |
| 24. | CONTACT DETAILS | : | 0891-2873353, 0891-2873312
0891-2873333, 0891-2873318 |

CONTRACTOR

VISAKHAPATNAM PORT TRUST
CIVIL ENGINEERING DEPARTMENT

e-procurement - NOTICE INVITING TENDERS (e-NIT)

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|-----|--|---|---|
| 1. | ORGANISATION | : | VISAKHAPATNAM PORT TRUST |
| 2. | DEPARTMENT | : | CIVIL ENGINEERING |
| 3. | NIT NUMBER | : | IENG /CP/ EE(East) /T /70 , dt.24-11-2021 |
| 4. | NAME OF WORK | : | Construction of Covered storage shed at R-10 (Old Sandilya weigh bridge) of sizes 200x40x17m including necessary road , drains , water supply ,Mist arrangement and electrification. |
| 5. | INTERNAL BENCH MARK | : | Rs. 20.27 Crores (Excluding GST) |
| 6. | PERIOD OF COMPLETION | : | 9 (Nine) months |
| 7. | FORM OF CONTRACT | : | TURNKEY
Reputed contractor /Firms having Experience in similar nature of works successfully completed construction of Storage sheds, Godowns, Ware Houses With PEB type-structure etc., |
| 8. | BIDDING TYPE | : | Open |
| 9. | BID CALL NO. | : | 1 st call |
| 10. | TYPE OF TENDER | : | E P C Mode |
| 11. | TRANSACTION FEE PAYABLE TO SBI, Visakhapatnam port Branch, A/c No:30387186900, IFSC code SBIN0001740 | : | Rs. 1500+270 (GST@18%)=Rs1770/-
(Accepted only online payable through RTGS/NEFT/bank Transfer etc,) |
| 12. | SOLVENCY | : | Rs. 50,00,000/- |
| 13. | AVERAGE ANNUAL TURNOVER DURING: LAST THREE FINANCIAL YEARS | : | Not less than Rs.20.27Crores |
| 14. | EMD/BID SECURITY | : | Exempted , as per Ministry of Finance Circular no. F.9/4/2020-PPD,dt.12.11.2020 |
| 15. | BID DOCUMENT DOWNLOADING START DATE & TIME | : | 25-11-2021 from 13.00 hrs |
| 16. | PRE-BID MEETING in virtual mode Through: meet.google.com/evx-yzoi-jcp | : | 07-12-2021 at 15.00 hrs. to be held in the VPT CE's Chambers. |
| 17. | BID DOCUMENT DOWN LOADING: END DATE & TIME | : | 28-12-2021 upto 13.00 hrs |
| 18. | LAST DATE AND TIME FOR RECEIPT OF BIDS | : | 28-12-2021 upto 14.00 hrs |
| 19. | BID VALIDITY | : | 180 days |
| 20. | TECHNICAL BID OPENING DATE & TIME | : | 29-12-2021 after 14.00 hrs / 06-01-22 |
| 21. | OFFICER INVITING BIDS | : | Chief Engineer, VPT |
| 22. | BID OPENING AUTHORITY | : | Superintendent Engineer (CP), VPT |
| 23. | ADDRESS | : | O/o Chief Engineer, 3Floor, A.O.B., CE's Department, Port Area, VPT, VSP (dis) AP, India Visakhapatnam-530035, A.P., India |
| 24. | CONTACT DETAILS | : | 0891-2873353, 0891-2873312
0891-2873333, 0891-2873318 |

CONTRACTOR



E-MAIL MESSAGE

Annexure - 23

TO : DY.INSPECTOR GENERAL CISF SZ-II HQRS., HYDERABAD
 INF : INSPECTOR GENERAL CISF SS HQRS., CHENNAI
 FROM : COMMANDANT CISF UNIT VPA VISAKHAPATNAM

NO. IC-17099/CISF/VPT(V)/CIW/MOCK DRILL/2021-3506

DATED 22.12.2021

YEARLY MEGA MOCK DRILL EXERCISE WITH VARIOUS SISTER AGENCIES: REG. (.) KINDLY REFR TO DIG CISF SZ-II HQRS HYDERABAD LETTER NO. O-17023/CISF/SZ-II/OPS/MOCK DRILL/2021-758 DATED 22.02.2021 (.) THE JOINT/MULTI AGENCY YEARLY MEGA MOCK DRILL EXERCISE WAS CONDUCTED ON 20.12.2021 AT CISF UNIT VPA VISAKHAPATNAM (.) THE DETAIL OF THE JOINT MOCK DRILL EXERCISE IS FURNISHED HEREWITH AS PER PERFORMA FOR KIND PERUSAL PLEASE:

S. No.	Name of Unit	Name of Sister Agencies participated in Mock Exercise	Scenario of Mock Exercise	Date of conduction of Mock Exercise With timings	Brief details of Mock Exercise	Quality of Mock Drill	Shortcoming noticed	Remedial measures taken
1	VPA (V)	1. CISF - 34 2. NDRF - 21 3. VPT FIRE - 11 4. MEDICAL - 02 5. BDDS - 04 6. DOG (S) - 01 7. LOCAL (P) - 08 8. PVT.SEC (P)- 07 Total - 88	CBRN Emergency management at ALBA WQ-6 Berth area of VPA Vizag.	20.12.2021 from 1500 hrs to 1630 hrs.	On 20.12.2021 at about 1500 hrs, a message was received from, Port workers that toxic gases came out from the pipeline of Alba WQ-6 berth and some of the workers are unconscious on the spot due to inhaling of the gas and may some workers also inside the storage station. ➤ After getting the message WOB gate in charge informed the matter to Unit Command Control Room for further necessary assistance from sister agencies. The Control room I/C immediately informed the message to all concerned. ➤ After getting direction from Sector Commander, the Alba WQ-6 Berth area of VPT Visakhapatnam was cordoned off with CISF Personnel guarding the place. Others ran around trying to make sense of	Good	The caution announcem ent system is not properly, it should be ensured in future exercises.	➤ The Mock Drill so conducted on the above replicated situation found satisfactory. ➤ Periodically/ routine checkups require such type of storage and keen observation of those areas.

equipment were set up for their treatment

- This was all part of a mock drill carried out by the National Disaster Response Force (NDRF), along with the CISF, VPA Management to deal with a Chemical, Biological, Radiological and Nuclear (CBRN) emergency.
- As part of the drill, a sequence was enacted where an abandoned waste box got fire due to Sulphuric acid leakage went off right in front of ALBA berth area.
- The first respondents to the happening were CISF, VPT officials with Shri R R Jha, Dy. Commandant, CISF as the incident commander. The first step was to cordon off the area by CISF personnel and informed to VPT Fire brigade to extinguish the fire and medical authorities.
- After taking a stock of the situation, the VPA Fire Brigade reached the spot and doused the fire and established that the injured were suffering from chemical burns due to Sulphuric acid leakage.
- NDRF. Local hospitals were also informed about the CBRN emergency. There were at total of 05 victims.
- CISF Command Control room made a call to the NDRF Headquarters and the latter in turn informed the nearest NDRF RRC of 10th battalion, Visakhapatnam.
- According to Inspector A K Tiwari, NDRF, in an emergency such as this, the NDRF would take a maximum of 30 minutes to gather its equipment and leave for the location of the disaster.

					➤ Once members of an NDRF team reached the spot of the drill, they began inspecting the area wearing masks and using specialized equipment such as teletectors. They demarcated hot and warm zones based on the level of toxicity. ➤ They also began attending to the injured. Three unconscious victims were wrapped in bags and sent to the medical post and the VPA Hospital for treatment in the radiology department. Essential details about the victims and the valuables carried by them were also noted down. ➤ Two conscious victims went through a nine-step de-contamination procedure, which lasted about 20 minutes. An essential step in the procedure is to remove the clothing worn during the exposure to radioactive substances and to shower. After this, the area was decontaminated as well and then finally declared safe to be opened to Port operations.			
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SUBMITTED PLEASE (.) MSG ENDS//

ENCL: PHOTOGRAPHS

Sd/-xxx
(R R JHA)
DY. COMMANDANT
CISF UNIT VPT VISAKHAPATNAM